

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: DISTRICT AND SESSIONS JUDGES - Appointment of certain Entry Level Scale District Judges to Selection Scale District Judges - ORDERS - ISSUED.

- READ:**
1. G.O.Ms.No.106 Law (LA & J - SC.F) Dept, dated 27.08.2003.
 2. G.O.Ms.No.119 Law (LA & J - SC.F) Dept, dated 02.08.2008.
 3. G.O.Ms.No.60, Law (LA & J - SC.F) Dept, dated 09.04.2010.
 4. G.O.Ms.No.108, Law (LA & J - SC.F) Dept, dated 06.08.2010.
 5. High Court's D.O. Letter No.423/2019-B.Spl., dated 05.02.2019 addressed to the Governments of Telangana.
 6. G.O.Ms.No.8, Law (L.A & J - Spl.B) Department, dated 15.02.2019 from the Government of Telangana.

ORDER ROC.NO.423/2019-B.SPL. DATED: 15 .02.2019

The High Court is pleased to pass the following Order:-

On the recommendation made by the High Court, the Government of Telangana have issued orders appointing certain Entry Level Scale District Judges as Selection Grade Scale District Judges, vide G.O. 6th read above.

The following Entry Level Scale District Judges mentioned in G.O. 6th read above, are appointed to Selection Grade Scale District Judges with effect from the dates mentioned against their names, in the Scale of Pay of Rs. 57700-1230-58930-1380-67210-1540-70290/-

SL NO	NAME OF THE ENTRY LEVEL SCALE DISTRICT JUDGE	DATE OF APPOINTMENT AS SELECTION GRADE SCALE DISTRICT JUDGE
(1)	(2)	(3)
1.	Smt S.PRAVEENA Formerly District and Sessions Judge now retired from service.	From 26.09.2018 to till her retirement i.e., 31.10.2018.
2.	Sri S.SASIDHAR REDDY, Principal District and Sessions Judge, Nalgonda	From 04.12.2017 onwards
3.	Smt K.SUJANA Principal District and Sessions Judge, Nizamabad	From 04.12.2017 onwards

4.	Sri A.VENKATESWARA REDDY, District and Sessions Judge now working as Registrar General, High Court for the State of Telangana, Hyderabad	From 25.04.2017 onwards
5.	Smt Y.RENUKA, Principal District and Sessions Judge, Rangareddy District at L.B.Nagar.	From 04.12.2017 onwards
6.	Smt K.SAI RAMA DEVI Principal District and Sessions Judge, Medak District at Sangareddy	From 04.12.2017 onwards
7.	Sri N.NARSING RAO, District and Sessions Judge now working as Registrar (Judicial) High Court for the State of Telangana, Hyderabad	From 04.12.2017 onwards
8.	Smt E.TIRUMALA DEVI, Principal District and Sessions Judge, Warangal.	From 04.12.2017 onwards
9.	Sri B.R.MADHUSUDHAN RAO Additional Special Judge for Communal Offences-cum-VII Additional Metropolitan Sessions Judge, Hyderabad - cum- XXI Additional Chief Judge, City Civil Court, Hyderabad now under orders of transfer and posted as Principal Special Judge for CBI Cases, Hyderabad.	From 06.12.2017 onwards
10.	Sri G.V.SUBRAHMANYAM, District and Sessions Judge now working as Additional Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad now under orders of transfer and posted as Principal District and Sessions Judge, Mahaboobnagar.	From 25.04.2017 onwards

11.	Sri M.V.RAMESH, Chief Judge, City Small Causes Court, Hyderabad	From 25.04.2017 onwards
12.	Smt S.PREMEVATHI, I Additional District and Sessions Judge, Karimnagar.	From 04.12.2017 onwards
13.	Sri B.PAPI REDDY, II Additional Chief Judge, City Civil Court, Hyderabad now under orders of transfer and posted as I Additional District and Sessions Judge, Sangareddy, Medak District	From 04.12.2017 onwards
14.	Sri CH.K. BHUPATHI, Principal District and Sessions Judge, Mahaboobnagar. now under orders of transfer and posted as Additional Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad	From 25.04.2017 onwards
15.	Smt SUNEETHA KUNCHALA, I Additional Metropolitan Sessions Judge, Hyderabad	From 12.05.2018 onwards
16.	Smt MANTRI RAMAKRISHNA SUNITHA I Additional Chief Judge, City Civil Court, Secunderabad.	From 20.05.2018 onwards
17.	Sri K.B.NARASIMHULU, Metropolitan Sessions Judge-cum- I Additional District and Sessions Judge, L.B.Nagar	From 01.04.2018 onwards

18.	Dr. T.SRINIVAS, III Additional Special Judge for CBI Cases, Hyderabad now under orders of transfer and posted as IV Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVIII Addl. C.J., C.C.C., Hyderabad.	From 21.07.2018 onwards
19.	Sri S.GOVERDHAN REDDY, District and Sessions Judge now working as Chairman, Telangana State Wakf Tribunal, Hyderabad Recalled to State Judicial Services and now under orders of transfer and posted as Principal Special Judge for SPE and ACB Cases, Hyderabad	From 23.07.2018 onwards
20.	Smt G.V.N.BHARATHA LAXMI, Special Judge for trial of cases filed under SCs and STs (POA) Act, 1989 -cum- V Additional District and Sessions Judge, Adilabad	From 12.07.2018 onwards
21.	Sri CH.RAMESH BABU, XXIV Additional Chief Judge, City Civil Court, Hyderabad	From 21.07.2018 onwards
22.	Sri S.NAGARJUNA, Special Judge for trial of cases filed under SCs and STs (POA) Act, 1989 -cum- VIII Additional District and Sessions Judge, Nizamabad. now under orders of transfer and posted as Presiding Officer Labour Court-1, Hyderabad.	From 01.04.2018 onwards
23.	Sri SAMBASIVARAO NAIDU Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Godavarikhani, Karimnagar District.	From 26.09.2018 onwards

24.	Sri A.SANTHOSH REDDY, District and Sessions Judge now working as Member Secretary, Telangana State Legal Services Authority, Hyderabad.	From 26.09.2018 onwards
25.	Dr. D.NAGARJUN, District and Sessions Judge, working as Registrar (Administration), High Court for the State of Telangana, Hyderabad.	From 26.09.2018 onwards
26.	Sri D.CHIRANJEEVULU, I Addl. District and Sessions Judge, Adilabad.	From 26.09.2018 onwards
27.	Sri V.VENKATA SESHU BABU, Chairman - LRAT - Cum - II Additional District and Sessions Judge, L.B.Nagar .	From 26.09.2018 onwards
28.	SRI N.VICTOR IMMANUEL, Special Judge for Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge Hyderabad	From 26.09.2018 onwards


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)
 15.12.19

To

1. The officers concerned (along with the copy of the G.O.).
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges for the State of Telangana (for placing before their Lordships kind perusal).
3. The **Registrar General and Other Registrars**, High Court for the State of Telangana.
4. The Registrar (I.T-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to direct the concerned to upload the proceedings in the High Court's Website).
5. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.

6. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
7. The Additional Special Judge for Communal Offences-cum-VII Additional Metropolitan Sessions Judge, Hyderabad - cum- XXI Additional Chief Judge, City Civil Court, Hyderabad
8. The Principal Special Judge for CBI Cases, Hyderabad.
9. The Additional Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad
10. The I Additional District and Sessions Judge, Karimnagar.
11. The II Additional Chief Judge, City Civil Court, Hyderabad
12. The I Additional District and Sessions Judge, Sangareddy.
13. The I Additional Metropolitan Sessions Judge, Hyderabad
14. The I Additional Chief Judge, City Civil Court, Secunderabad.
15. The Metropolitan Sessions Judge-cum- I Additional District and Sessions Judge, L.B.Nagar
16. The III Additional Special Judge for CBI Cases, Hyderabad
17. The IV Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVIII Addl. C.J., C.C.C., Hyderabad.
18. The Chairman, Telangana State Wakf Tribunal, Hyderabad
19. The Principal Special Judge for SPE and ACB Cases, Hyderabad
20. The Special Judge for trial of cases filed under SCs and STs (POA) Act, 1989cum- V Additional District and Sessions Judge, Adilabad
21. The XXIV Additional Chief Judge, City Civil Court, Hyderabad
22. The Special Judge for trial of cases filed under SCs and STs (POA) Act, 1989-cum- VIII Additional District and Sessions Judge, Nizamabad.
23. The Presiding Officer Labour Court-1, Hyderabad.
24. The Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Godavarikhani, Karimnagar District.
25. The I Addl. District and Sessions Judge, Adilabad.
26. The Chairman - LRAT - Cum -II Additional District and Sessions Judge, L.B.Nagar .
27. The Special Judge for Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge Hyderabad
28. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
29. The Chief Judge, City Civil Court, Hyderabad
30. The Metropolitan Sessions Judge, Hyderabad.
31. The Chief Judge, City Small Causes Court, Hyderabad
32. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Karimnagar, Khamamm, Mahabubnagar, Medak, Nalgonda, Nizamabad, Rangareddy and Warangal
33. The Pay and Accounts Officer, Government of Telangana, Hyderabad.
34. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Karimnagar, Khamamm, Mahabubnagar, Medak, Nalgonda, Nizamabad, Rangareddy and Warangal


35. The Section Officers, Establishment Section and B.Section, High Court for the State of Telangana (for taking necessary action in the matter)

HIGH COURT FOR THE STATE OF TELANGANA

Entd Roc No:423/2019-B.Spl.,

Dated: 15.02.2019

**Communicating the G.O.Ms.No. 8 Law (Law (L.A & J – Spl.B)
Department dated 15.02.2019 for information**


**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**
15.2.19.

To

1) The Officers Concerned.

2) THE PRL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Karimnagar, Khamamm, Mahabubnagar, Medak,
Nalgonda, Nizamabad, Rangareddy and Warangal

GOVERNMENT OF TELANGANA
ABSTRACT

District Judges – The Telangana State Judicial Service Rules, 2017 - Appointment of District Judges (Entry Level) to the Selection Grade Scale District Judges – Orders – Issued.

LAW (LA&J-Spl.B) DEPARTMENT

G.O.Ms.No.8

Dated: 15.02.2019
Read the following:-

1. G.O.Ms. No.59, Law (LA&J-Spl.C) Deptt., dated 15.7.2017.
2. From the Registrar General, FAC Registrar (Vig.), High Court for the State of Telangana, Hyderabad D.O. Letter No. 423/2019-B.SPL, dt:05.02.2019.
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ORDER:

The Registrar General, FAC Registrar (Vigilance), High Court for the State of Telangana in the reference 2nd read above has while referring the Rule 3 (3) read with Rule 4 (2)(a) of the Telangana State Judicial Service Rules, 2017, has stated that 25% of cadre strength of 113 posts of District Judges comes to 28.25 which is rounded of to 28 posts of Selection Grade Scale District Judges. Out of 28 posts, at present 7 (Seven) Officers are working as Selection Grade Scale District Judge and the remaining 21 (Twenty one) posts are vacant. Further he has informed that High Court has recommended the names of those 7 (Seven) Officers now working as Selection Grade Scale District Judges as Super Time Scale District Judge and proposed for approval of the names of the Entry Level Scale District and Sessions Judges, who have completed 5 years of service as Entry Level Scale District Judges and were allocated to the State of Telangana for appointment to Selection Grade Scale District Judges duly taking into consideration of the 7 (seven) arising Vacancies in the cadre of Selection Grade. The Registrar General, FAC Registrar (Vigilance) has informed that the High Court has accordingly, recommend the Government of Telangana, for approval of the names of the following 28 (Twenty Eight) Entry Level Scale District and Sessions Judges for appointment to Selection Grade Scale District Judges, from the dates shown below in the column number 3 of the corresponding row.

2. The Governor, for the States of Telangana and Andhra Pradesh in consultation with the High Court for the State of Telangana, hereby approves the panel of twenty-eight (28) District Judges (Entry Level) for appointment to Selection Grade Scale District Judges in the scale of pay of Selection Grade Scale District Judges as per Revised Scales of Pay as on 01.01.2006, Rs.57700-1230-58930-1380-67210-1540-70290/- under rule 4(2)(b) of the Telangana State Judicial Service Rules, 2017 and appointing them accordingly, in respect of the following 28 District Judges in the table below, with effect from the dates shown below in the column number 3 of the corresponding row.

SL NO	NAME OF THE ENTRY LEVEL SCALE DISTRICT JUDGE	DATE OF APPOINTMENT AS SELECTION GRADE SCALE DISTRICT JUDGE
(1)	(2)	(3)
1.	Smt S.PRAVEENA Formerly District and Sessions Judge now retired from service.	From 26.09.2018 to till her retirement i.e., 31.10.2018.
2.	Sri S.SASIDHAR REDDY, Principal District and Sessions Judge, Nalgonda	From 04.12.2017 onwards
3.	Smt K.SUJANA Principal District and Sessions Judge, Nizamabad	From 04.12.2017 onwards
4.	Sri A.VENKATESWARA REDDY, District and Sessions Judge now working as Registrar General, High Court for the State of Telangana, Hyderabad	From 25.04.2017 onwards
5.	Smt Y.RENUKA, Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.	From 04.12.2017 onwards
6.	Smt K.SAI RAMA DEVI Principal District and Sessions Judge, Medak District at Sangareddy	From 04.12.2017 onwards

(P.T.O.)

(1)	(2)	(3)
7.	Sri N.NARSING RAO, District and Sessions Judge now working as Registrar (Judicial) High Court for the State of Telangana, Hyderabad	From 04.12.2017 onwards
8.	Smt E.TIRUMALA DEVI, Principal District and Sessions Judge, Warangal.	From 04.12.2017 onwards
9.	Sri B.R.MADHUSUDHAN RAO Additional .Special Judge for Communal Offences-cum-VII Additional Metropolitan Sessions Judge, Hyderabad – cum- XXI Additional Chief Judge, City Civil Court, Hyderabad	From 06.12.2017 onwards
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19.	Sri S.GOVERDHAN REDDY, District and Sessions Judge now working as Chairman, Telangana State Wakf Tribunal, Hyderabad	From 23.07.2018 onwards
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26.	Sri D.CHIRANJEEVULU, I Addl. District and Sessions Judge, Adilabad.	From 26.09.2018 onwards
27.	Sri V.VENKATA SESHU BABU, Chairman – LRAT – Cum – II Additional District and Sessions Judge, L.B.Nagar .	From 26.09.2018 onwards
28.	SRI N.VICTOR IMMANUEL, Special Judge for Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge Hyderabad	From 26.09.2018 onwards

3. The Registrar General, FAC Registrar (Vigilance), High Court for the State of Telangana is requested to take necessary further action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

Dr. SHAIENDRA KUMAR JOSHI
CHIEF SECRETARY TO GOVERNMENT

To

The Registrar General, High Court for the State of Telangana, Hyderabad.

(He is requested to communicate the copies to all the concerned)

The Pay & Accounts Officer, Hyderabad.

The Director of Treasuries & Accounts, Telangana Hyderabad.

The Accountant General, Telangana Hyderabad.

The Advocate-on-Record, Supreme Court of India

Office of the Resident Commissioner, Telangana Bhawan, New Delhi.

The Asst. Registrar, Supreme Court of India, New Delhi.

The Secretary to Government of India, Ministry of Law, Justice & C.A., New Delhi.

SF/SC.

//FORWARDED :: BY ORDER//


SECTION OFFICER.